

to CGHS beneficiaries as prescribed by the CGHS Specialists and Consultants;

(b) if so, the rationale behind the ban;

(c) whether the Government propose to reconsider the matter and restore status-quo; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) to (d). Do not arise.

[*Translation*]

Development of Water Catchment Area in U.P.

5306. SHRI SURENDRA PAL PATHAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has requested the Union Government for financial assistance for the development of water catchment area;

(b) if so, the details thereof;

(c) the amount given by the Union Government during 1992-93 and 1993-94 for this purpose; and

(d) the estimated amount of assistance likely to be given during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Two Centrally Sponsored Schemes namely Soil Conservation in the Catchments of River Valley Projects (RVP) and Integrated Watershed Management in the Catchments of Flood Prone Rivers (FPR) are under implementation. The financing pattern of the scheme is 100% Central Assistance comprising 50% grant and 50% loan to the State. Two catchments namely Matatilla and Ramganga are covered under RVP and four catchments namely Gomti, Sone, Upper Ganga and Upper Yamuna are covered under FPR in the State of Uttar Pradesh based on the technical approval of the proposal submitted by the State Government.

(c) & (d). The Central assistance released to Uttar Pradesh in respect of RVP and FPR schemes during 1992-93 and 1993-94 are given below:—

<i>Rs. in Lakhs</i>			
Years	RVP	FPR	Total
1992-93	311.85	671.17	983.02
1993-94	405.40	930.00	1335.40

For 1994-95, the total outlay is expected to be of similar magnitude.

[*English*]

Sardar Sarovar Project

5307. SHRI RAM NAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the five-Member Group constituted by the Union Government to review the project work has since been submitted its report;